

Indo-Iranian Economic Collaboration

549. SHRI BIREN ENGTI;
SHRI B. K. DAS CHOW-
DHURY;

Will the Minister of EXTERNAL AFFAIRS be pleased to state:

(a) the quantum of Iran's soft loans to India on a deferred payment basis,

(b) the progress in the Kudremukh iron ore and alumina plants set up with Iranian loan; and

(c) whether the scope of Indo-Iranian economic collaboration has further widened?

THE DEPUTY MINISTER IN THE MINISTRY OF EXTERNAL AFFAIRS (SHRI BIPINPAL DAS):
(a) It is not in the public interest to give these details

(b) and (c). Discussions are in progress between India and Iran for finalizing the arrangements for setting up the two plants. We are also discussing other projects with Iran e.g. a joint Shipping Service. It has been our constant endeavour to further widen the scope of Indo-Iranian collaboration.

Instructions to Defence Public Sector Undertakings to increase Intake of SC & ST

550. SHRI SAKTI KUMAR
SARKAR:
SHRI S. M. SIDDAYYA:

Will the Minister of DEFENCE be pleased to state:

(a) whether the Defence Ministry have issued any instructions to the various Defence Public Sector Undertakings to:-

(i) increase in the intake of Scheduled Castes and Scheduled Tribes in vacancies of Trade Apprentices till such time as their shortfalls are made up; and

(ii) explore avenues to absorb such Trade Apprentices after they have successfully completed their training; and

(b) if so, when were such instructions issued and what have been the numbers of Scheduled Caste and Scheduled Tribe apprentices trained, and also those absorbed after training during last three years after the issue of these instructions?

THE MINISTER OF STATE (DEFENCE PRODUCTION) IN THE MINISTRY OF DEFENCE (SHRI RAM NIWAS MIRDHA): (a) Defence Public Sector Undertakings have been advised to implement the reservations in favour of the Scheduled Castes and Scheduled Tribes when recruiting trade apprentices, and also to give special consideration to the absorption of the Scheduled Castes and Scheduled Tribes candidates from amongst such apprentices on their successful completion of training subject, in both cases, to the requirements of the Apprentices Act, 1961

(b) Instructions to the above effect were issued to the Defence Public Sector undertakings in July 1972. Information regarding the number of Scheduled Castes and Scheduled Tribes candidates trained under the Apprentices Act, 1961, and absorbed by Bharat Electronics Ltd., Bharat Earth Movers Limited, Mazagon Dock Limited, Praga Tools Ltd., and Bharat Dynamics Ltd., since 1970, after successful completion of training, is as under:-

Total	Number Trained	
	SC	ST
2970	507	50
	Absorbed after Training	
	SC	ST
	284	19

Similar information regarding Hindustan Aeronautics Ltd., Garden